

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE, COOPERATION AND FARMERS WELFARE

LOK SABHA
UNSTARRED QUESTION NO.2360
TO BE ANSWERED ON THE 9TH MARCH, 2021

PM-KISAN SCHEME

2360. SHRI PARBATBHAI SAVABHAI PATEL:
SHRI RAJESHBHAI CHUDASAMA:
SHRI JASWANT SINGH BHABHOR:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) the number of farmers benefited under the Pradhan Mantri Kisan Samman Nidhi Yojana (PM-KISAN) in the country particularly the farmers of Gujarat;
- (b) the details of the amount of financial assistance provided to the beneficiaries of the PM-KISAN Scheme in Gujarat, district-wise and installment-wise;
- (c) whether payment of all installments under the scheme has been made to beneficiaries in Gujarat and if not, the reasons therefor;
- (d) the time by which the remaining installments are likely to be disbursed to the eligible beneficiaries; and
- (e) whether separate provisions have been made for the farmers of the tribal regions, if so, the details thereof?

ANSWER

MINISTER OF AGRICULTURE AND FARMERS WELFARE
कृषि एवं किसान कल्याण मंत्री (SHRI NARENDRA SINGH TOMAR)

- (a) As on 03.03.2021, the benefit of Pradhan Mantri Kisan Samman Nidhi Yojana (PM-KISAN) has been paid to 10,78,11,821 beneficiaries, out of which 57,87,850 beneficiaries have been benefitted from the State of Gujarat.
- (b) The details of the amount of financial assistance provided to the beneficiaries of the PM-KISAN Scheme in Gujarat, district-wise and installment-wise is placed at **Annexure-I**.

(c) PM-KISAN is a continuous and ongoing Scheme in which the financial benefits are transferred to the bank accounts of the identified beneficiaries as and when their correct and verified data is uploaded by the concerned States/UTs on PM-KISAN web-portal. The benefits under the Scheme are paid to the beneficiaries from the period of their registration and all the subsequent periods.

(d) The benefit under the Scheme is paid to the beneficiaries as and when their data is validated and corrected on the PM-KISAN portal by the respective States/UTs.

(e) The following special provisions have been made for the farmers of the tribal regions so that the benefit of PM-KISAN Scheme could be given to them:

(i) For NE States: In some of the North Eastern States, the land ownership rights are community based. In such States an alternate implementation mechanism of eligibility has been developed for the farmers and is implemented with the approval of the Committee comprising of Ministers of Ministry of Development of North East Region (DoNER), Ministry of Land Resources, Ministry of Agriculture & Farmers' Welfare and concerned State Chief Ministers or State nominated Ministers.

Manipur: In case of Manipur, the certificate issued by the village authority, namely, the Chairman/Chief, authorizing any tribal family to cultivate a piece of land, may be accepted. Such certification of village Chairman/Chief shall be authenticated by the concerned sub-divisional officers, subject to the exclusion criteria enshrined in the Scheme.

Nagaland: (1) In case of community owned cultivable land in the state of Nagaland which is under permanent cultivation, for identification of beneficiaries under PM-KISAN, the certificate issued by the village council/authority/village chieftan regarding land holding, duly verified by the administrative head of the circle/ sub division and countersigned by the Deputy Commissioner of the District shall suffice subject to the exclusions under the operational guidelines.

(2) In case of cultivable land in the State of Nagaland which is categorised as Jhum land as per definition under Section – 2 (7) of the Nagaland Jhum Land Act, 1970 and which is owned by the community / clan / village council / village chieftan, the identification of beneficiaries under PM-Kisan scheme, shall be on the basis of certification of land holding by the village council / chief / head of the

village, duly verified by the administrative head of the circle/sub division and countersigned by the Deputy Commissioner of the District. This is provided that the name of the beneficiary is included in the state of Nagaland's Agriculture Census of 2015-16. This proviso shall not be applicable in cases of succession and family partition. The list of such beneficiaries shall be subject to the exclusions under the operational guidelines.

(ii) For forest dweller tribes: The Government has decided to include Schedule tribes and other traditional forest dwellers who have been given 'Pattas' under the Scheduled Tribes and Other Traditional Forest Dwellers (Recognition of Forest Rights) Act, 2006, subject to other eligibility conditions.

(iii) Jharkhand: Since the State does not have updated land records and transfer of land is also restricted in these areas, the following procedure has been adopted for identification of beneficiaries under PM-KISAN Scheme in Jharkhand –

The farmer shall be asked to submit 'Vanshawali' (Lineage) linked to the entry of land record comprising his/her ancestor's name giving a chart of succession. This lineage chart shall be submitted before the Gram Sabha for calling objections. After approval of the Gram Sabha, the village level/Circle level revenue officials will verify and authenticate the Vanshawali and possession of holding. This authenticated list of farmers after due verification of succession chart shall be countersigned by the District level Revenue authority. Farmers' names, subject to the exclusion criterion after following the aforementioned process, shall be uploaded on the PM-KISAN portal along with other required details for disbursement of benefit under the Scheme.

Annexure-I

District-wise and installment-wise details of beneficiaries of PM-KISAN in Gujarat

District Name	Payment Status for Beneficiaries Registered between 1st Dec 2018 to 31st March 2019.						
	1st Installmen t	2nd installmen t	3rd installmen t	4th installmen t	5th installmen t	6th installmen t	7th installmen t
AHMADABAD	96,907	96,694	96,430	85,276	85,009	84,822	81,253
AMRELI	81,375	81,116	80,687	77,937	77,795	77,740	71,490
ANAND	1,47,939	1,47,749	1,47,611	1,41,142	1,40,679	1,40,544	1,37,574
ARVALLI	1,10,040	1,09,959	1,09,758	1,07,612	1,07,431	1,07,376	93,607
BANAS KANTHA	2,81,574	2,81,275	2,81,069	2,67,406	2,66,943	2,66,563	2,29,755
BHARUCH	84,208	84,025	83,875	76,218	75,962	75,807	73,735
BHAVNAGAR	1,39,475	1,38,867	1,37,968	1,32,582	1,32,290	1,32,181	1,21,600
BOTAD	42,835	42,640	42,502	40,958	40,876	40,827	38,310
CHHOTAUDEPUR	64,643	64,585	64,500	62,163	62,021	62,009	61,579
DANG	13,262	13,250	13,241	12,626	12,606	12,593	12,564
DEVBHUMI							
DWARKA	48,513	48,462	48,218	46,870	46,754	46,734	45,779
DOHAD	1,37,928	1,37,871	1,37,783	1,32,487	1,32,310	1,32,251	1,31,644
GANDHINAGAR	93,611	93,097	92,914	85,663	85,280	85,061	73,311
GIR SOMNATH	61,834	61,645	61,405	59,604	59,514	59,489	58,176
JAMNAGAR	62,697	62,381	61,847	52,349	52,164	51,964	49,406
JUNAGADH	89,199	88,877	88,461	84,279	84,119	84,071	81,598
KACHCHH	50,655	50,397	50,327	47,570	47,465	47,444	34,658
KHEDA	1,39,315	1,39,200	1,39,049	1,34,114	1,33,744	1,33,598	1,31,718
MAHESANA	1,55,656	1,55,584	1,55,469	1,53,540	1,53,280	1,53,204	1,20,599
Mahisagar	99,860	99,761	99,631	96,976	96,789	96,663	95,709
MORBI	48,037	47,844	47,751	46,510	45,751	45,702	43,867
NARMADA	55,352	55,283	55,247	51,014	50,851	50,801	50,244
NAVSARI	69,199	69,177	69,115	68,310	68,171	68,137	67,032
PANCH MAHALS	1,11,499	1,11,431	1,11,356	1,07,328	1,07,061	1,06,985	1,06,242
PATAN	1,21,687	1,21,585	1,21,490	1,15,156	1,14,814	1,14,649	89,246
PORBANDAR	35,870	35,583	35,424	32,227	32,165	32,109	31,434
RAJKOT	1,32,496	1,32,395	1,31,950	1,26,088	1,24,414	1,24,223	1,16,744
SABAR KANTHA	1,47,714	1,47,583	1,47,369	1,41,219	1,40,914	1,40,810	1,24,069
SURAT	74,583	74,550	74,428	73,135	72,985	72,943	70,818
SURENDRANAGA R	78,906	78,753	78,219	74,547	74,391	74,266	72,244
TAPI	58,593	58,554	58,468	54,862	54,730	54,697	54,242
VADODARA	97,543	97,479	97,414	93,408	93,174	93,106	89,767
VALSAD	87,396	87,357	87,275	80,907	80,715	80,645	79,241
Total:	31,20,401	31,15,009	31,08,251	29,62,083	29,53,167	29,50,014	27,39,255

District Name	Payment Status for Beneficiaries Registered between 1st April 2019 to 31st July 2019.					
	1st Installment	2nd installment	3rd installment	4th installment	5th installment	6th installment
AHMADABAD	47,843	47,745	45,513	45,455	45,387	42,604
AMRELI	1,17,052	1,16,928	1,14,406	1,14,216	1,14,087	1,05,612
ANAND	55,567	55,494	54,724	54,610	54,521	53,079
ARVALLI	28,026	28,004	27,403	27,365	27,340	23,316
BANAS KANTHA	82,327	82,270	80,518	80,439	80,336	69,045
BHARUCH	57,704	57,622	55,170	55,056	54,970	52,612
BHAVNAGAR	66,657	66,509	64,989	64,841	64,783	59,436
BOTAD	29,779	29,739	29,346	29,272	29,242	26,600
CHHOTAUDEPUR	19,239	19,234	18,755	18,735	18,706	18,293
DANG	10,235	10,217	9,856	9,837	9,813	9,736
DEVBHUMI DWARKA	33,424	33,416	33,248	33,226	33,193	32,427
DOHAD	40,243	40,215	37,849	37,816	37,746	37,497
GANDHINAGAR	36,185	36,123	33,419	33,289	33,202	28,492
GIR SOMNATH	34,628	34,495	33,260	33,202	33,167	32,213
JAMNAGAR	60,585	59,663	57,084	57,005	56,909	53,719
JUNAGADH	73,116	73,067	71,597	71,490	71,412	68,871
KACHCHH	61,810	61,789	60,895	60,805	60,766	42,818
KHEDA	61,705	61,584	60,119	59,945	59,834	58,089
MAHESANA	86,970	86,879	85,658	85,524	85,410	70,614
Mahisagar	23,753	23,735	23,026	22,989	22,932	22,245
MORBI	49,401	49,382	48,955	48,290	48,239	45,284
NARMADA	10,809	10,799	10,239	10,222	10,203	9,923
NAVSARI	22,847	22,835	22,492	22,462	22,425	21,786
PANCH MAHALS	34,120	34,108	33,234	33,175	33,110	32,662
PATAN	61,432	61,384	59,456	59,379	59,276	45,151
PORBANDAR	17,890	17,884	17,515	17,500	17,483	16,992
RAJKOT	87,593	87,563	86,367	85,095	85,035	79,592
SABAR KANTHA	40,330	40,272	39,033	38,927	38,880	33,923
SURAT	32,475	32,458	32,123	32,106	32,068	30,615
SURENDRANAGAR	99,490	99,397	96,846	96,700	96,554	93,323
TAPI	6,242	6,240	6,073	6,062	6,050	5,945
VADODARA	43,359	43,334	41,770	41,676	41,609	39,878
VALSAD	31,688	31,652	29,198	29,136	29,069	28,284
Total:	15,64,524	15,62,036	15,20,136	15,15,847	15,13,757	13,90,676

District Name	Payment Status for Beneficiaries Registered between 1st August 2019 to 31st November 2019				
	1st Installment	2nd installment	3rd installment	4th installment	5th installment
AHMADABAD	6,253	6,124	6,089	6,082	5,762
AMRELI	8,190	8,106	8,087	8,074	7,301
ANAND	13,098	13,054	13,031	13,009	12,749
ARVALLI	5,186	5,154	5,153	5,149	4,179
BANAS KANTHA	26,023	25,667	25,610	25,576	22,649
BHARUCH	3,464	3,451	3,448	3,447	3,314
BHAVNAGAR	6,102	6,033	6,022	6,021	5,486
BOTAD	2,124	2,069	2,058	2,058	1,888
CHHOTAUDEPUR	4,389	4,368	4,362	4,359	4,299
DANG	1,300	1,295	1,292	1,290	1,287
DEVBHUMI DWARKA	1,625	1,612	1,609	1,603	1,548
DOHAD	17,885	17,484	17,468	17,456	17,380
GANDHINAGAR	3,496	3,329	3,322	3,320	2,904
GIR SOMNATH	7,028	6,851	6,821	6,810	6,633
JAMNAGAR	3,054	2,773	2,746	2,741	2,586
JUNAGADH	2,099	2,080	2,077	2,076	1,987
KACHCHH	17,062	16,799	16,782	16,763	11,651
KHEDA	10,916	10,858	10,824	10,805	10,657
MAHESANA	6,645	6,612	6,609	6,604	5,110
Mahisagar	7,901	7,879	7,875	7,832	7,730
MORBI	3,510	3,476	3,456	3,453	3,320
NARMADA	6,031	5,779	5,724	5,720	5,686
NAVSARI	3,030	3,022	3,016	3,014	2,949
PANCH MAHALS	18,528	18,429	18,401	18,382	18,273
PATAN	4,802	4,772	4,768	4,764	3,829
PORBANDAR	495	489	484	483	468
RAJKOT	2,700	1,877	1,846	1,844	1,726
SABAR KANTHA	7,097	6,987	6,914	6,903	6,103
SURAT	2,314	2,301	2,298	2,296	2,149
SURENDRANAGAR	2,894	2,882	2,878	2,875	2,784
TAPI	3,606	3,536	3,529	3,526	3,458
VADODARA	14,750	14,474	14,417	14,392	13,789
VALSAD	3,652	3,617	3,611	3,608	3,544
Total:	2,27,249	2,23,239	2,22,627	2,22,335	2,05,178

District Name	Payment Status for Beneficiaries Registered between 1st December 2019 to 31st March 2020			
	1st Installment	2nd installment	3rd installment	4th installment
AHMADABAD	11,813	11,503	11,359	10,824
AMRELI	11,497	11,360	11,344	9,859
ANAND	28,104	27,542	27,499	26,859
ARVALLI	14,222	13,466	13,426	12,797
BANAS KANTHA	28,836	27,355	27,304	26,003
BHARUCH	14,780	14,455	14,427	13,890
BHAVNAGAR	10,695	10,472	10,461	9,502
BOTAD	2,587	2,391	2,386	2,079
CHHOTAUDEPUR	8,389	8,325	8,321	8,137
DANG	2,172	1,245	1,245	1,243
DEVBHUMI DWARKA	1,202	1,183	1,174	1,122
DOHAD	61,404	61,162	61,120	47,391
GANDHINAGAR	9,044	8,456	8,435	7,815
GIR SOMNATH	7,751	7,721	7,718	6,712
JAMNAGAR	4,773	4,381	4,345	4,020
JUNAGADH	5,790	3,374	3,370	3,178
KACHCHH	6,681	6,578	6,573	5,456
KHEDA	29,495	29,137	29,060	27,391
MAHESANA	17,280	16,221	16,169	14,413
Mahisagar	12,757	12,690	12,675	12,450
MORBI	2,995	2,845	2,843	2,560
NARMADA	5,090	5,018	5,012	4,937
NAVSARI	10,561	10,431	10,422	10,187
PANCH MAHALS	25,025	24,685	24,668	24,460
PATAN	11,859	11,037	11,007	10,424
PORBANDAR	1,708	1,053	1,053	1,019
RAJKOT	7,383	7,153	7,132	6,522
SABAR KANTHA	15,179	14,870	14,827	13,983
SURAT	7,936	7,815	7,808	7,444
SURENDRANAGAR	6,772	6,293	6,283	6,023
TAPI	5,775	5,562	5,550	5,457
VADODARA	14,720	13,346	13,332	12,680
VALSAD	10,675	10,246	10,231	10,022
Total:	4,14,950	3,99,371	3,98,579	3,66,859

State Name	Payment Status for Beneficiaries Registered between 1st April 2020 to 31st July 2020		
	1st Installment	2nd installment	3rd installment
	15	16	17
AHMADABAD	7,131	6,766	6,628
AMRELI	9,819	9,202	9,179
ANAND	15,847	14,179	13,993
ARVALLI	3,643	3,544	3,500
BANAS KANTHA	16,934	15,967	15,614
BHARUCH	11,475	10,261	10,226
BHAVNAGAR	7,290	6,665	6,642
BOTAD	1,317	958	958
CHHOTAUDEPUR	4,520	4,486	4,462
DANG	1,544	1,055	1,052
DEVBHUMI DWARKA	153	153	123
DOHAD	1,13,698	1,13,195	1,10,377
GANDHINAGAR	4,364	4,291	4,243
GIR SOMNATH	11,475	11,456	5,517
JAMNAGAR	1,929	1,908	1,826
JUNAGADH	2,572	2,547	2,341
KACHCHH	4,368	3,701	3,692
KHEDA	15,951	15,294	14,235
MAHESANA	11,434	9,316	9,166
Mahisagar	14,895	14,836	14,232
MORBI	1,159	687	687
NARMADA	10,473	9,600	9,582
NAVSARI	5,928	5,756	5,626
PANCH MAHALS	17,888	17,719	17,539
PATAN	5,564	4,989	4,899
PORBANDAR	179	179	179
RAJKOT	2,760	2,456	2,450
SABAR KANTHA	7,167	6,496	6,440
SURAT	5,217	5,034	4,842
SURENDRANAGAR	2,905	2,893	2,880
TAPI	5,009	4,570	4,389
VADODARA	8,436	8,199	8,188
VALSAD	7,233	7,177	7,163
Total:	3,40,277	3,25,535	3,12,870

State Name	Payment Status for Beneficiaries Registered between 1st August 2020 to 31st November 2020	
	1st Installment	2nd installment
AHMADABAD	3,390	79
AMRELI	2,537	30
ANAND	2,642	182
ARVALLI	389	12
BANAS KANTHA	6,638	471
BHARUCH	2,939	123
BHAVNAGAR	5,018	62
BOTAD	73	0
CHHOTAUDEPUR	3,744	37
DANG	211	4
DEVBHUMI DWARKA	985	0
DOHAD	27,961	0
GANDHINAGAR	2,609	7
GIR SOMNATH	137	125
JAMNAGAR	1,199	98
JUNAGADH	1,146	11
KACHCHH	1,959	64
KHEDA	6,809	52
MAHESANA	2,065	116
Mahisagar	8,127	4,806
MORBI	57	1
NARMADA	5,022	4,758
NAVSARI	2,987	63
PANCH MAHALS	2,412	217
PATAN	3,911	0
PORBANDAR	566	9
RAJKOT	805	43
SABAR KANTHA	1,433	141
SURAT	3,931	189
SURENDRANAGAR	3,241	57
TAPI	5,442	282
VADODARA	1,630	147
VALSAD	4,498	130
Total:	1,16,513	12,316
